

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 102  
IB-285/ND/2020

**IN THE MATTER OF:**

**M/s. Ashtech Buildpro India Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Sun Ganga Construction Co. Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 21.01.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Biswaksen Panda, Mr.  
Gursat Singh, Advs.**

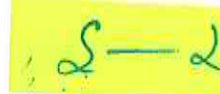
**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for the operational-creditor. Perused the paper book. The paper books contains undated "Vakalatnama". Therefore the counsel for the operational-creditor is directed to file fresh "Vakalatnama" duly dated and duly singed. Post the matter to 11.02.2020.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**